

an>

Title: Introduction of the Indian Penal Code (Amendment) Bill, 2016 (Substitution of new section for section 124A).

PROF. SAUGATA ROY (DUM DUM): Sir, I beg to move for leave to introduce a Bill further to amend the Indian Penal Code, 1860.

माननीय सभापति : प्रश्न यह है ः

"कि भारतीय दंड संहिता, 1860 का और संशोधन करने वाले विधेयक को पुःस्थापित करने की अनुमति दी जाए।"

प्रस्ताव स्वीकृत हुआ।

PROF. SAUGATA ROY: I introduce the Bill.

-

-